

2

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(34)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/482/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : UPL LIMITED
NAME OF THE RESPONDENT(S) : MERCHEM LIMITED
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

Mr. C. Mohan
For M/s. King & Perkidye

Counsel for Petitioner

C. Mohan

GAURAV CHATTERJEE

For Counsel for Respondent

Gaur Chatterjee

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the parties have settled the matter and to that effect an agreement has been signed on 25.7.2017, copy of the same is filed alongwith a memo, signed by both the counsel. The said memo is taken on record and shall form part of the record. In view of the compromise between the parties the matter stands closed.

(K. Anantha Padmanabha Swamy)
Member (Judicial)